

City is currently in progress. The Mass Rapid Transit System would consist of a Metropolitan Railway line, which may be underground or on elevated structures. Details regarding the cost, time required for construction etc., for the Mass Rapid Transit System would become available from these Studies.

(c) Does not arise.

Shifting of Industries from West Bengal to U. P.

*45. SHRIMATI ILA
PALCHOU DHURI :
SHRI SAMAR GUHA :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether it is a fact that about two dozen industrialists from west Bengal have asked for permission to shift their factories from west Bengal and set them up in Uttar Pradesh ;

(b) if so, the full details there of including the number of factories sought to be set up in Uttar Pradesh, the total capital investment involved and the reasons advanced for seeking permission referred to in part (a) ; and

(c) Government's reaction to the request under reference ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI DINESH SINGH) : (a) No application has been received under the Industries (Development and Regulation) Act, 1951 for shifting of industries from west Bengal to Uttar Pradesh.

(b) and (c) . Do not arise.

Small Car Project in Public Sector

*46. SHRI A. SREEDHARAN :
SHRI MUHAMMAD SHERIEF :

SHRI KEDAR NATH SINGH :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether the Planning Commission has agreed to the Central Government's proposal to set up a small car project in the Public sector ;

(b) if so, the reasons therefor and the further progress made in the matter; and

(c) to what extent the project will be financed by the Joint Sector or the Banks or Public financial institutions ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI DINESH SINGH) : (a) Yes, Sir.

(b) and (c). The decision of Government in principle to create additional capacity of 50,000 cars per annum in the public sector based on a proven foreign design has already been announced in a statement made on the floor of the House on the 10th August, 1970. In pursuance of this decision, offers have been invited from interested foreign parties by the 30th November, 1970. Further action will be taken on the receipt and examination of such offers. It has been decided that the Central Government together with connected public sector enterprises, fully owned by the Central Government, should hold the controlling interest of 51% of the equity capital of the proposed project. The balance of 49% may be raised by the offer of shares to the public at large and others.

Discussion by FICCI with Government on Industrial Growth and Investment

*47. SHRI R. K. BIRLA : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether Government's attention has been drawn to the press report published the *Times of India* of August 28, 1970 to the effect that top representatives of trade and industry expressed concern at the